## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) SR No.4614/230/HDB/2017
NAME OF THE COMPANY	Invensys Development Centre India Pvt Ltd
NAME OF THE TRANSFEROR	Invensys Development Centre India Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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in Applicant		9849120947	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Mr. V.B. Raju on behalf of V.S. Raju, learned counsel for the petitioner.

Post the Case on 15.12.2017.

Member (Technical)

Member (Judicial)

Srikanth